

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) :

(a) Opening of Post Office at village Karkhia Rustam Sarai district A zamgarh, U.P. was approved in principle on 19-12-1984.

(b) and (c). Action for opening the post office will be taken when the economy orders banning the creation of new posts is lifted.

[*English*]

Deposit money collected by Lohia Machines Ltd

2260. **SHRI R. M. BHOYE :** Will the Minister of **INDUSTRY AND COMPANY AFFAIRS** be pleased to state :

(a) the total amount collected by Lohia Machines Limited, Kanpur by way of deposit money for booking orders at the rate of Rs. 500/- per scooter;

(b) the number of applicants on the waiting lists maintained by the Company as on 1st April, 1985 and how many years it will take to clear the pending orders; and

(c) the number of scooters so far released and the criteria adopted for their distribution ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) :

(a) The company had reported to have collected an amount of Rs. 115 crores as deposits for booking of orders for scooters,

(b) The number of pending orders as on 1-4-1985 was 21 lakhs and the company expects to clear these within 6-7 years.

(c) The company has reported to have despatched 31,200 scooters till 31-7-1985. The allotment of scooters is made area wise (numbering 53) in the following manner :

(i) 25% of annual production is allotted by draw of lots to debenture holders;

(ii) 35% are allotted as per area wise priority lists generated on computers;

(iii) 35% are allotted by draw of lots areawise every quarter;

(iv) Upto 5% are for allotment against manufacturers quota.

Expansion of companies without permission

2261. **SHRI K. PRADHANI :** Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state :

(a) the names of the drug companies (both Multinationals and Indian) which have expanded their units without Government's permission and thus violated the provisions of the Industrial (Development and Regulation) Act;

(b) the particulars of the drugs produced and marketed by these companies as a result of their capacity expansion without Government's approval; and

(c) what penal action has been or is proposed to be taken against these defaulting companies.

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c). The information will be collected and laid on the Table of the House to the extent available.

Cochin Refineries

2266. **SHRI V. S. KRISHNA IYER :** Will the Minister of **PETROLEUM** be pleased to state :

(a) whether it is a fact that due to frequent closure of Cochin Refineries, a large number of skilled personnel left

the country to work in gulf countries for lucrative jobs;

(b) if so, how many persons have left and gone to gulf countries during the last three years; and

(c) the steps Government propose to take to stop brain drain occurring as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). A total of 48 employees of Cochin Refineries Limited had gone abroad from 1982-83 to 1984-85 purely for better remuneration and not because of any closure of the refinery.

(c) Does not arise.

Expansion of telecommunication facilities in Maharashtra

2263. **SHRI BALASAHEB VIKHE PATIL :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) the plans for expansion of telecommunication facilities in the State of Maharashtra during the next five years;

(b) the benefits that will accrue to the rural areas/hill areas;

(c) the areas that will be benefited; and

(d) those areas which will still remain uncovered?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Detailed plans for expansion of Telecommunications facilities in the state of Maharashtra for the next five years have not yet been finalised, since allocation of funds for Telecom Department for the 7th plan is not decided. However, demands are proposed to be fully met in rural areas.

(b) About 200 long distance public telephones and small Automatic Exchanges for fulfilling the demands in rural areas/hill areas are proposed to be installed subject to availability of resources.

The rural areas will derive the following benefits out of telephone facilities :

(i) Improvement in socio economic conditions

(ii) Control of Rural to urban migration

(iii) Reducing isolation

(iv) Substitute for travel

(c) and (d). All areas are proposed to be covered subject to feasibility, demands and resources.

Offer of U. S. assistance for strengthening and modernising Indian defence capabilities

2264. **SHRI BALASAHEB VIKHE PATIL :** Will the Minister of DEFENCE be pleased to state :

(a) whether as reported in Hindustan Times dated and June, 1985, the U.S. Under Secretary for Defence has offered U.S. assistance to reduce India's dependence on Soviet arms by strengthening and modernising Indian defence capabilities;

(b) whether Government have considered the offer; and

(a) if so, their reaction in this regard?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) and (b). Government have seen the reported news item. No specific offer was made by the U.S. Under Secretary for Defence Policy in this regard during his visit to India in May 1985.

(c) Does not arise.